

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION


Imphal, the 22nd April, 2024

No. HCM/R-3/2018-Estt.-II/ 8958 : In view of the reported failure of many aspirants to apply for recruitment of **Lower Division Assistant (LDA)** and **Group – D posts** in the District Courts of Manipur advertised Vide Advertisement of even no. dated 19th April, 2023 owing to disruption of internet service and lack of awareness, it is hereby notified that, the online application form submission for the said posts will re-open from **26th April, 2024 (11:00 A.M.)** till **10th May, 2024 (04:00 P.M.)**. The option of selecting exam centre at Imphal/Guwahati/Senapati will be provided within the online application form for fresh applicants.

***Note:-** It is informed that candidates who had already applied for the aforementioned post(s) need not apply afresh.*

Further, the online choice filling for selecting the exam centre at Senapati for both LDA and Group – D posts (refer notification of even no. dated 4th April, 2024) is hereby extended from **26th April, 2024 (11:00 A.M.)** till **10th May, 2024 (04:00 P.M.)**.

Links for application form submission and online choice filling (for Senapati exam centre) will be made available separately only on the official website <https://www.hcmimphal.nic.in> on the date of opening.


(YUMKHAM ROTHER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Members, Selection Committee under Rule No. 7 of the 'Manipur State District Courts Service Rules, 2014'.
6. All the District & Sessions Judges.
7. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
7. The Superintendent, Establishment - II, High Court of Manipur.
8. Notice Board/Concerned File/Guard File.